		7.1.1.1.2.20, 1000	77711077711011070 410
S. No.	State/UT	S.C. Population	S. T. Population
1	2	3	4
31.	Lakshadweep	_	37,760
		10,62,34,623	52,031,201

**APRIL 25, 1990** 

Notes: \* Projected figures
\*\* estimated Figures.

#### **Assistance for Nagpur City**

6581. SHRI VASANT SATHÉ: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government of Maharashtra have sought special financial assistance from Union Government for improvement of Nagpur city as second capital of the State:
  - (b) if so, the details thereof; and
- (c) the action taken by Government thereon?

THE MINISTER OF URBAN DEVEL-OPMENT (SHRI MURASOLI MARAN): (a) No. Sir.

(b) and (c) Do not arise.

## [Translation]

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Written Answers

#### Amendment to the Factories Act

6582. SHRI HARI KEWAL PRASAD: Will the Minister of LABOUR be pleased to state:

(a) whether Government propose to bring forward legislation to amend the Factories Act, 1948 reducing the weekly working

hours from 48 to 36 to overcome unemployment problem;

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- (b) if so, the details thereof; and
- (c) when such a legislation is expected to be brought forward?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) No, Sir.

(b) and (c). Do not arise.

#### [English]

# Setting up of CGHS Dispensaries in Maharashtra

6583. SHRI VASANT SATHE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government have received requests/proposals for setting up of CGHS dispensaries in various cities/towns in Maharashtra;
- (b) if so, the details of the requests/ proposals received/under consideration;
  - (c) the action taken thereon: and
  - (d) details of expansion activities under

CGHS in Maharashtra during 1990-91 and Eighth Plan proposals finalised?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) No, Sir.

- (b) and (c) Does not arise.
- (d) The outlay on CGHS for the VIIIth Five Year Plan is yet to be finalised.

[Translation]

### Water for Nohar and Siddhmukh Projects out of Rajasthan's Share of Ravi-Beas Waters

- 6584. SHRI GIRDHARI LAL BHAR-GAVA: Will the Minister of WATER RE-SOURCES be pleased to state:
- (a) whether the Central Water Commission have given their techno-economic concurrence to give 0-47 M. A. F. water for the proposed Nohar and Siddhmukh projects for irrigating the land of Nohar and Bhadra in Ganganagar District out of Rajasthan's share of 8.60 A. F. Bavi-Beas water:
- (b) whether the Ministry of Environment have also accorded their approval for the same:

- (c) whether Harvana Government have given their approval to the Central Water Commission for the above said water to be flown through Haryana;
- (d) whether the Planning Commission have approved these projects;
- (e) if so, the cost of the construction of the said projects and the details of the land to be irrigated thereby; and
- (f) if not, the time by which these projects are likely to be approved by the Planning Commission?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) to (c). Yes, Sir.

- (d) and (f). In view of large spill-over commitment of on-going major and medium irrigation projects, the State Government has been requested by the Planning Commission to indicate the priority to be given by the State for the projects within the availability of resources in the 8th plan.
- (e) The costs and area to be benefited by the two projects, as accepted by the Central Water Commission are:

Project	Cost	Annual Irrigation
Sidhmukh	Rs 103 Crores	33,620 ha.
Nohar	Rs. 40.59 Crores	13,665 ha.

[English]

## **Nuclear Magnetic Resonance Imaging Facility**

6585. SHRISANAT KUMAR MANDAL: Will the Minister of HEALTH AND FAMILY

WELFARE be pleased to state:

(a) which are the Hospitals/Centres/ Organisations in the country where Nuclear Magnitic Resonance Imaging facility is presently available and those where it is likely to